

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI,
OFFICE OF THE COMMISSIONER OF EXCISE, ENT. & LUXURY TAX,
L-BLOCK, VIKAS BHAWAN, I.P. ESTATE, NEW DELHI-110002**

No.F.1/Ex/PQ/2021-22/ 687

Dated: 24.03.2021

To,

The Deputy Secretary (Question Branch)
Delhi Vidhan Sabha Secretariat,
Govt. of NCT of Delhi,
Old Secretariat, Delhi-110054.

Sub: Reply with respect to Un-starred Question No.112 raised by Sh. Jitender Mahajan.

Sir,

Please refer to your letter No.F11(B-1) VI/2020-25/VSS/QB/3168 dated 17.03.2022 on the subject cited above. I am to enclose herewith reply of the above mentioned question.

This issues with the prior approval of the Competent Authority.

Encl: As above.

ASSISTANT COMMISSIONER (PQ)

विभाग का नाम :- आबकारी विभाग, दिल्ली सरकार

विभाग का पता :-L-ब्लॉक, विकास भवन, I.T.O, I.P.Estate, Delhi -110002

तारांकित/अतारांकित प्रश्न संख्या :- 112

दिनांक :- 28.03.2022

प्रश्नकर्ता का नाम :- श्री जितेन्द्र महाजन

क्या उपमुख्यमंत्री / मंत्री यह बताने की कृपाकरेंगे कि :-

प्रश्न	उत्तर
(क) पिछले 5 वर्षों में सरकार द्वारा कितने लीटर अवैध शराब पकड़ी गई है;	पिछले 5 वर्षों में सरकार द्वारा पकड़ी गई अवैध शराब का विवरण संलग्न है । (अनुसंलग्नक क)
(ख) पिछले 5 वर्षों में पकड़ी गई शराब का बाजार मूल्य क्या था;	पिछले 5 वर्षों में पकड़ी गई शराब का बाजार मूल्य संलग्न है । (अनुसंलग्नक ख)
(ग) पिछले 5 वर्षों में पकड़ी गई शराब में स्पिरिट की मात्रा कितनी थी;	पिछले 5 वर्षों में पकड़ी गई शराब में स्पिरिट की मात्रा संलग्न है (अनुसंलग्नक क) ।
(घ) नई शराब नीति के अंतर्गत खोले गए ठेकों के विरोध में स्थानीय जनता द्वारा कितनी शिकायतें आबकारी विभाग को प्राप्त हुई;	आबकारी नीति 2021-22 के अंतर्गत खोले गए दुकानों के विरोध में स्थानीय जनता एवं जन प्रतिनिधियों द्वारा लगभग 550 शिकायतें आबकारी विभाग को प्राप्त हुई हैं ।
(ङ) आबकारी विभाग द्वारा प्राप्त शिकायतों पर क्या कार्यवाही की गई; और	आबकारी विभाग द्वारा प्राप्त शिकायतों पर दिल्ली आबकारी नीति के नियमानुसार उचित कार्यवाही की जा रही है । कुछ दुकानों का पुनर्निरीक्षण कराया गया है और नियमों का उल्लंघन मिलने पर कारण बताओ नोटिस जारी किया गया है और नियमों के उल्लंघन करने वाली दुकानों पर आबकारी अधिनियम 2009, आबकारी नियमावली 2010 एवं आबकारी नीति 2021-22 के निर्देशानुसार उचित कार्यवाही की जा रही है ।
(च) शराब के विक्रेताओं द्वारा प्रमोशन स्कीम चलाने पर आबकारी विभाग द्वारा कितनी दुकानों के खिलाफ कार्यवाही की गई?	आबकारी नीति 2021-22 विभागीय दिशा-निर्देशों के उल्लंघन करने के कारण जिन दुकानों के विरुद्ध कार्यवाही की गयी है उसकी सूची संलग्न है । (अनुसंलग्नक-ग)

हस्ताक्षर


आबकारी आयुक्त

Arava Gopi Krishna
Commissioner (Excise)

2017-18 589 242001-112

2017-18 589 242001-112

Period	Liquor Seized (FL)			Liquor Seized (IMFL)			Liquor Seized (country liquor)		
	In Bottle	In Liters	Quantity of spirit (in ltrs.)	In Bottle	In Liters	Quantity of spirit (in ltrs.)	In Bottle	In Liters	Quantity of spirit (in ltrs.)
2017-18	6619.50	4964.62	1985.85	124666.25	93499.68	40017.86	191258.25	143443.68	40881.45
2018-19	45234.0	33925.0	13570.00	119546.25	89659.68	38374.34	200611.50	150458.62	42880.70
2019-20	1901.83	1426.37	570.55	129965.21	97439.90	41704.28	273068.77	204801.57	58368.44
2020-21	6907.50	5180.62	2072.25	64289.25	48216.93	20636.84	246129.75	185347.31	52823.98
2021-22 Till 17-03-22	1617.00	1212.75	485.10	53098.50	39823.87	17044.62	155738.50	116803.87	33289.10
Total	55372.33	46709.36	18683.75	491565.46	368640.06	157777.94	1067806.77	800855.05	228243.67

Note For the calculation of quantity of spirit in liquor is taken as under:-

- 1) Foreign Liquor: 40% Vol/Vol
- 2) IMFL : 42.8% Vol/Vol
- 3) Country Liquor: 28.5% Vol/Vol

Handwritten signature and date:
 17/03/22
 22-03-22
 Asstt. Chemical Examiner

So (IMFL)

Handwritten signature and date:
 22/03/22
 So (Cas)

2017-18 2019-20 2021-22 - 112

2017-18 2019-20 2021-22 - 501

Period	Liquor seized (FL)			Liquor seized (IMFL)			Liquor seized (CL)		
	In Bottles	In Litres	Value of liquor per bottle (in Rupees)	In Bottles	In Litres	Value of liquor per bottle (in Rupees)	In Bottles	In Litres	Value of liquor per bottle (in Rupees)
2017-18	6619.50	4964.62	1,32,39,000.00	124666.25	93499.68	4,98,66,500.00	191258.25	143443.68	2,29,50,960.00
2018-19	45234.00	33925.00	9,04,68,000.00	119546.25	89659.68	4,78,18,500.00	200611.50	150458.62	2,40,73,380.00
2019-20	1901.83	1426.37	38,03,660.00	129965.21	97439.90	5,19,86,084.00	273068.77	204801.57	3,27,68,252.40
2020-21	6907.50	5180.62	1,38,15,000.00	64289.25	48216.93	2,57,15,000.00	247129.75	185347.31	2,96,55,570.00
2021-2022 (Till 17.03.2022)	1617.00	1212.75	32,34,000.00	53098.50	39823.87	2,12,39,400.00	155738.50	116803.87	1,86,88,620.00
Total	55,372.33	46,709.36	12,45,59,660.00	4,91,565.46	3,68,640.06	64,54,25,484.00	10,67,806.77	8,00,855.05	12,81,36,812.00

Note: For the calculation of value of liquor bottle, belowmentioned reference value per bottle of liquor is taken

Foreign Liquor - Rs. 2000/- per bottle

IMFL - Rs 400/- per bottle

Country Liquor - Rs. 120/- per bottle

Asstt. Commissioner of Police
Excise Intelligence Bureau
GNCT, Delhi, L-Block,
Vikas Bhawan, IP Estate,
New Delhi

Details of Shops in which Show Cause Notice has been issued by Department after Enforcement Survey

S No.	Zone No.	Licensee Name	Shop Address
1	1	M/s Bhagwati	Shop No-G-39, Plot No 813/1, G. T. Road, Shahdara Delhi on 11/02/2022 at 06:38
2	1	M/s Bhagwati	Shop No-G-39, Plot No 813/1, G. T. Road, Shahdara Delhi on 14/02/2022 at
3	7	M/s JSN infratech LLP	Shop No. 18/2, GR FL, FF Radhepuri Ext., Jagatpuri Chowk, Delhi- 110051
4	14	M/s Origin Appliances Pvt. Ltd	Plot No. 1/1, Kh No. 478/396/87/1, GF, opposite Community Hall, main road,
5	25	M/s Path2way	Shop No. 19/553, Ground Floor & First Floor, DDA Flats, Madangir, New Delhi- 110062
6	27	M/s Bhagwati Transformers Corp.	Shop No. C-105, Khasra No. 912/219, Mauza Chandrawali Alias , Shahdara ,
7	27	M/s Bhagwati Transformers Corp	Shop No 603/11E, Moti Ram Road, Ram Nagar, G.T. Road, Shahadara, Delhi
8	28	M/s Chanmeet Leasing and Finance	Shop No. 884/2, 885, GF Singapore Building, Qutub Road, Sardar Bazar,
9	28	M/s Chanmeet Leasing and Finance	Shop No. 24 & 25, GF, Block B, community center Janakpuri, Delhi